

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/128/(IB)/2017
NAME OF THE PETITIONER(S) : SREE ARTHANARI DYE CHEM PVT LTD
NAME OF THE RESPONDENT(S) : LAKSHMI APPARELS & WOVENS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	P. M. VARGASA for A.K. MYLSAMY	COUNSEL for PETITIONER	P.M. Vargasa
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ORDER

Counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that the notice to the respondents were served and Shri Arvind Subramanian, advocate caused appearance on behalf of the respondents before the Hon'ble High Court of Madras. The Registry is directed to issue notice to the counsel for respondents. Counsel for petitioner is directed to issue private notice to the counsel for respondents by speed post and file proof of service of notice by way of an affidavit by the next date of hearing. Put up on 17.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)